ITEM NO.38 COURT NO.5 SECTION XII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 25504/2023

(Arising out of impugned final judgment and order dated 21-09-2022 in LAAS No. 640/2013 passed by the High Court For The State Of Telangana At Hyderabad)

THE SPECIAL DEPUTY COLLECTOR LAND ACQUISITION Petitioner(s)

VERSUS

G. JEEVESHWAR & ORS. Respondent(s)

(IA No. 191544/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH
SLP(C) No. 25505/2023 (XII-A)
([TO
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 195043/2023
IA No. 195043/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
SLP(C) No. 25506/2023 (XII-A)
([TO
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 195491/2023
IA No. 195491/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
SLP(C) No. 25509/2023 (XII-A)
(IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 195036/2023
IA No. 195036/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
SLP(C) No. 25518/2023 (XII-A)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 210487/2023
IA No. 210487/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
SLP(C) No. 25525/2023 (XII-A)

Signature Not Verified
Digitally signed by Nisha Choudhary
Date: 2024.04.30 17:19:55 IST
Reason:

EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 216231/2023
IA No. 216231/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
SLP(C) No. 27097/2023 (XII-A)
([TO

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 216031/2023
IA No. 216031/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
SLP(C) No. 25532/2023 (XII-A)
([TO
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 213630/2023
IA No. 213630/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
SLP(C) No. 22580/2023 (XII-A)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 193944/2023
IA No. 193944/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
SLP(C) No. 25508/2023 (XII-A)
([TO
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 194218/2023
IA No. 194218/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
SLP(C) No. 22581/2023 (XII-A)
(IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 195516/2023
IA No. 195516/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
SLP(C) No. 25523/2023 (XII-A)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 208833/2023
IA No. 208833/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
SLP(C) No. 25526/2023 (XII-A)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 217222/2023
IA No. 217222/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
SLP(C) No. 25530/2023 (XII-A)
(IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 217576/2023
IA No. 217576/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
SLP(C) No. 25524/2023 (XII-A)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 212686/2023
IA No. 212686/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
SLP(C) No. 25520/2023 (XII-A)

**(IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 211150/2023
IA No. 211150/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
SLP(C) No. 25522/2023 (XII-A)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 207980/2023
IA No. 207980/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
SLP(C) No. 25521/2023 (XII-A)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 212143/2023
IA No. 212143/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
SLP(C) No. 25519/2023 (XII-A)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 211412/2023
IA No. 211412/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

Date : 30-04-2024 These matters were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Rajiv Kumar Choudhry , AOR

Ms. Aishwarya Bhati, A.S.G.
Mr. Sravan Kumar Karanam, AOR
Ms. Anuradha, Adv.
Mr. Annirudh Singh, Adv.
Ms. Shireesh Tyagi, Adv.
Mr. Aniket Singh, Adv.
Ms. Tayade Pranali Gowardhan, Adv.

For Respondent(s) Mr. Basava Prabhu Patil, Sr. Adv.
Mr. K. Parameswar, Adv.
Mr. Yelamanchili Shiva Santosh Kumar, Adv.
Mr. C. Venkat Reddy, Adv.
Mr. Rudrajit Ghosh, Adv.
Mr. Tarun Gupta, AOR

Mr. Krishna Dev Jagarlamudi, AOR

UPON hearing the counsel the Court made the following

O R D E R

List the matters on 07th May, 2024 (non-miscellaneous day) at request of learned counsel for the petitioner(s).

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR